

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 145(ND)/2012

IN THE MATTER OF:

SBPL Infra Structure Ltd. & Ors.Petitioners
v.
M/s. DLF SBPL Developers Pvt. Ltd. & Ors.Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 19.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Arjun Singh, Advocate

For the Respondent(s) : Shri Anupam Prakash & Shri Nakul Gandhi, Advs

ORDER

The matter has been called second time and again a pass over has been sought on behalf of learned counsel for the petitioner which is not possible. Accordingly, hearing is deferred to 08.02.2018.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

19.12.2017
Vineet